211 Written Answers

### errnptioa and inefficiency in *oIec-ittm* wing in OPWD

7245. SHIR SURINDER SINGH c INGLA:

## DR. SHRKANT RAM-CHANDRA JICHKAR:

Will the Minister Of URBAN DE-VELOPMENT be pleased be state;

(a) whether it is a fact that thera is large seals corrupter, inefficiency and negligence of duty on the part of dealing with the MP's flats and h&uees in South Avenue, Teen Murti Marg, Willingdon Crescent Teen Murti Lane and the adjoining areas; add

\$») what action is being contemplated against the errant employees?

THE MINISTER OF STATS IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUN-GON): (a) No such case has come to the notice of the Government.

(b) Does not arise in view of the raply to (a) above.

#### Delinking flats/bunglows from the MP<sub>S</sub> Pool

7246. SHRI VIRBEN J. SHAH: Will the Minister of URBAN DEV-SLOPMfiNT be pleased to state:

(a) whether Government's attention has been drawn to a report published in the 'Indian depress' of 4th January, 1994 under the caption, 'Rich Rewards';

(if) if so, what are the details in this regard; and

. (c) under what circumstances and for whet reasons D-ll type flat at Pan-dara Road, New Delhi was delinked from the pool of MPs, houses and the details of flatll>ttngloW which was included in M.P's pool quota?

THE MINISTER OF STATE IN TEH MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUN-GON): fa) Yes, Sir, (b) and (c) As the Indian Express report is not specific regarding 1 he name of the officer or the house | flat in question Government is not in a position to furnish any details.

### Supply of drinking water in Delhi Doordarshan Kendra

# 7247. SHRI VIREN J. SHAH; SHRI PRAMOD MAHAJAN:

Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) whether a number of persons working at Delhi Doordarshan Kendra have fallen sick after drinking contaminated water coming from the water tank installed in the building;

(b) whether it is also a fact that about a month back also several persons working in this Kendras had been affected with diarrhoea;

(c) if so, what are the details thereof and causes of contamination of water in respect of both these cases;

(d) whether any inquiry has been conducted in these incidents;

(e) if so, with what outcome;

(f) whether it is also a fact that the persons working in the Kendra being scared have stopped consum ing water coming from the said tank: and

(g) what remedial steps have been taken to ensure availability of fresh and uncontaminated water for the persons working in! the Kendra and other places in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEV. ELOPMENT (SHRI P. K. THUN. GON); (a) and (b) As reported by New Delhi Municipal Committee no such information is available with them.